NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

Co. Appeal No. 28/56,58,59/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2017

Name of the Company:

Suman Kumar Sinha

V/s.

Baroda Crystal Glass Works Ltd. & Ors.

Section of the Companies Act:

Sections 56,58,59 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION **SIGNATURE**

1. PAVAN S. GODIAWALA ADVOCATE APPELLANT Mulimenta

FIARMISH K.

Learned Advocate Mr. Pavan Godiawala present for Appellant. Learned Advocate Mr. Harmish Shah present for Respondents.

Proof of service of notice of date of hearing filed.

Learned Advocate Mr. Harmish Shah filed Vakalatnama for Respondents.

List the matter on 05.10.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 22nd day of September, 2017.